

ITEM NO.1501
(For Judgment)

COURT NO.11

SECTION IV-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(S).4398/2016

ANIL KUMAR

APPELLANT(S)

VERSUS

BRANCH MANAGER, NATIONAL INSURANCE
COMPANY LTD. & ANR.

RESPONDENT(S)

Date : 31-08-2018 This appeal was called on for pronouncement of
Judgment today.

For Appellant(s)

Mr.C.B.Gururaj, Adv.
Mr.K.P.Singh, Adv.
Mr.Prakash Ranjan Nayak, AOR

For Respondent(s)

Ms.Manjeet Chawla, AOR

Hon'ble Mr.Justice Abhay Manohar Sapre pronounced the
judgment for the Bench comprising of His Lordship and
Hon'ble Mr.Justice Uday Umesh Lalit.

The appeal is allowed in terms of signed Reportable
Judgment.

Pending applications, if any, stand disposed of.

(Ashok Raj Singh) (Chander Bala)
Court Master Court Master
(Signed Reportable Judgment is placed in the file)